

Court of the Principal District & Sessions Judge, North-Goa
Near Panaji Residency,
Panaji-Goa. 403 001

No: DSC/HC-COVID-19/529/2021/3838

Dated: 03rd May, 2021.

13 Vaisakha, SAKA-1943.

CIRCULAR

In view of Clause 1 of the Circular dated 16.04.2021 of the Hon'ble High Court of Bombay, the Principal District & Sessions Judges/Head of the Establishment may take the decision to entrust the aforesaid work to requisite the strength of Judicial Officers with 50% strength of staff, by rotation and further modified vide letter No.Insp-1/34/2021 dated 22.04.2021 by the Hon'ble High Court of Bombay, to the extent of strength/attendance of staff, from 50% to 15% by rotation.

Further in view of Order u/s 144 of Criminal Procedure Code, 1973 vide No.8/8/2021/MAG/L&O/Vol-II/1078, dated 02/05/2021 of the Office of the Collector & District Magistrate, North Goa District, issued due to surge in COVID-19 cases in the State issued, the following arrangment is made for the functioning of all Courts in North Goa District to take up remand, bail and most urgent Criminal and Civil matters w.e.f. **04.05.2021 till 07.05.2021,** with Judicial working hours of 2½ hours with 15% strength of staff, by rotation. All the Judicial Officers to instruct their respective staff accordingly.

District & Sessions Court, North Goa, Panaji.

Sr. No.	Name & Designation of Judicial Officer	Date Time: From 10.30 am to 01.00pm
1	Ms. Sherin Paul, District Judge-1 & Addl. Sessions Judge, Panaji-Goa.	05.05.2021 & 07.05.2021
2	Ms. Bela Naik, District Judge-2 & Addl. Sessions Judge, Panaji holding sittings at Ponda-Goa.	05.05.2021 & 07.05.2021
3	Ms. Pooja C. Kavlekar, Ad-hoc District Judge-2 & Addl. Sessions Judge (F.T.C.), Panaji-Goa	04.05.2021 & 06.05.2021

District & Sessions Court, North Goa, Mapusa.

Sr. No.	Name & Designation of Judicial Officer	Date Time: From 10.30 am to 01.00pm	
1	Ms. Kshama M. Joshi, District Judge-1 & Addl. Sessions Judge, Mapusa	04.05.2021 & 06.05.2021	
2	Shri Bosco G. F. Roberts, Ad-hoc District Judge-1 & Addl. Sessions Judge (F.T.C.), Mapusa-Goa	05.05.2021 & 07.05.2021	

Court of the Senior Civil Judge & J.M.F.C., Panaji.

Sr. No.	Name & Designation of Judicial Officer	Date Time: From 10.30 am to 01.00pm
1	Ms. Artikumari N. Naik, Ad-hoc Senior Civil Judge & C.J.M., 'A' Court, Panaji-Goa	04.05.2021 & 07.05.2021
2	Ms. Ashwini V. Khandolkar, Civil Judge, Junior Division & J.M.F.C., 'C' Court, Panaji-Goa	05.05.2021
3	Shri Jude T. Sequeira, Civil Judge, Junior Division & J.M.F.C., 'D' Court, Panaji-Goa	06.05.2021

4	Ms. Pooja S. Desai, Civil Judge, Junior Court, Panaji-Goa	Division	&	J.M.F.C.,	'E'	07.05.2021
---	---	----------	---	-----------	-----	------------

Court of the Senior Civil Judge & J.M.F.C., Mapusa.

Sr. No.	Name & Designation of Judicial Officer	Date Time: From 10.30 am to 01.00pm
1	Shri N. S. Amonkar, Senior Civil Judge & J.M.F.C., 'A' Court, Mapusa-Goa	04.05.2021 & 06.05.2021
2	Ms. Shilpa S. Pandit, Ad-hoc Senior Civil Judge & J.M.F.C., 'C' Court, Mapusa-Goa	05.05.2021 & 07.05.2021
3	Ms. Shantashri S. Sinai Kudchadkar, Civil Judge, Junior Division & J.M.F.C., ' D' Court, Mapusa-Goa	05.05.2021
4	Ms. Teisy Mascarenhas, Civil Judge, Junior Division & J.M.F.C., 'F' Court, Mapusa-Goa.	06.05.2021
5	Ms. Anusha D. Kaisukar, Civil Judge, Junior Division & J.M.F.C., 'G' Court, Mapusa-Goa	04.05.2021 & 07.05.2021

Court of the Senior Civil Judge & J.M.F.C., Ponda.

Sr. No.	Name & Designation of Judicial Officer	Date Time: From 10.30 am to 01.00pm 05.05.2021 & 06.05.2021
1	Shri Anil Scaria, Senior Civil Judge & J.M.F.C., Ponda-Goa	
2	Ms. Puja U. S. Sardessai, Civil Judge, Junior Division & J.M.F.C., 'C' Court, Ponda-Goa.	04.05.2021 & 07.05.2021

At Civil Courts in Bicholim, Sattari at Valpoi and Pernem, Judicial Officers shall attend the Court on all working days, holidays and Sundays.

The Judicial Officers nominated on the above dates for remand and urgent work shall be considered as the remand Judges for the whole day. However, the regular remand work should be attended by the regular remand Judge on Saturday & Sunday i.e on 08.05.2021 & 09.05.2021.

(Irshad Agha)

Copy to:

- 1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- The Registrar (Inspection-II), High Court of Bombay, Appellate Side, Mumbai.
- 4. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
- 5. The Principal District and Sessions Judge, South Goa, Margao.
- 6. The Superintendent of Police, North Goa, Panaji, with a request to circulate to the concerned Police Stations.
- 7. The Collector, North Goa, Panaji.
- 8. The Inspector General of Prisons, Panaji, Goa.
- 9. The Director of Prosecution, Panaji, Goa.
- 10. The Superintendent of Police, CBI, ACB, Bambolim-Goa.
- 11. The President, Advocate Bar Association, North Goa, Panaji, with a request to circulate the same to the Bar Associations at Taluka level.